

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT: ROHINI COURTS: DELHI**

CORRIGENDUM

In partial modification of this office order no. F2(9)/Judl./NW/RC/2023/17447-17543 dated 29th May 2023, it is informed to all the stakeholders that undersigned shall be available w.e.f. 1st June 2023 to 9th June 2023 to look after the court work as well as administrative work and the period i.e. 10th June 2023 to 30th June 2023 shall be the period of Special Casual Leave of the undersigned.



(VIMAL KUMAR YADAV)
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURT, DELHI

No. ~~17830-17879~~^{F2(9)}/Judl./Vac/N-W/RC/2023

Dated: ~~30-05-2023~~³⁰⁻⁰⁵⁻²⁰²³

Copy forwarded for information & necessary action to :

1. The Registrar General, High Court of Delhi New Delhi.
2. The Principal District & Sessions Judge, (HQ) Delhi.
3. The Principal District & Sessions Judge, (North), Rohini Court Complex, Delhi.
4. The Officer In-Charge/Controlling officer, Pool Cars, Tis Hazari & Rohini Courts, Delhi.
5. The DDO Accounts Branch, (North-West) Rohini Court Complex, Delhi.
6. All AOJs/ Branch In-charge of (North-West) Rohini Court Complex, Delhi.
7. The Secretary Bar Association, Rohini Court Complex, Delhi.
8. Dealing Clerk, Facilitation Centre, Rohini Court Complex, Delhi.
9. The Website Committee, (North-West) Rohini Court Complex, Delhi.
- ✓ 10. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi
11. AOJ/Branch In-charge, Filing section, Rohini Court Complex Delhi.
12. Personal office of the undersigned.
13. Reader to the undersigned.
14. Notice Board. (through Care Taking Branch).
15. Branch In-Charge, R&I for uploading on Layers.



PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURT, DELHI